



महाराष्ट्र शासन राजपत्र

असाधारण
प्राधिकृत प्रकाशन

बुधवार, जुलै ३०, २००८/श्रावण ८, शके १९३०

स्वतंत्र संकलन म्हणून फाईल करण्यासाठी या भागाला वेगळे पृष्ठ क्रमांक दिले आहेत.

भाग आठ

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Second Supplementary) Appropriation Act, 2008 (Mah. Act No. XXV of 2008), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

M. N. GILANI,
Principal Secretary to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XXV OF 2008.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 30th July 2008)

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2009.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2009; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Fifty-ninth Year of the Republic of India as follows:—

1. This Act may be called the Maharashtra (Second Supplementary) Short title. Appropriation Act, 2008.

Withdrawal
of Rs.
64,80,83,67,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2008-
2009.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule here to annexed amounting in aggregate, to the sum of six thousand four hundred eighty crores, eighty three lakhs, and sixty seven thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2009, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2009.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Funds	
A-EXPENDITURE ON REVENUE ACCOUNT			Rs.	Rs.	Rs.
General Administration Department.					
A-1	Governor and Council of Ministers	{ 2012, President/Vice-President/Governor/ Administrator of Union Territories. 2013, Council of Ministers }	...	88,02,000	88,02,000
A-2	Elections	2015, Elections	5,90,00,000	...	5,90,00,000
A-4	Secretariat and Miscellaneous General Services	{ 2052, Secretariat-General Services. 2059, Public Works. 2070, Other Administrative Services. 2075, Miscellaneous General Services. }	58,91,00,000	4,63,000	58,95,63,000
A-7	Civil Aviation	3053, Civil Aviation.	30,00,00,000	...	30,00,00,000
Total-General Administration Department.			94,81,00,000	92,65,000	95,73,65,000
Home Department.					
B-1	Police Administration	{ 2014, Administration of Justice 2055, Police 2070, Other Administrative Services. }	1,10,54,92,000	...	1,10,54,92,000
B-3	Transport Administration	{ 2041, Taxes on Vehicles. 3055, Road Transport. 3056, Inland Water Transport. }	4,00,07,35,000	...	4,00,07,35,000
B-5	Jails	2056, Jails.	1,28,00,000	...	1,28,00,000
Total-Home Department.			5,11,90,27,000	...	5,11,90,27,000

(1)	(2)	(3)	(4)			
Revenue and Forests Department.						
				Rs.	Rs.	Rs.
C-1	Revenue and District Administration	2029, Land Revenue 2045, Other Taxes and Duties on Commodities and Services. 2053, District Administration. 2070, Other Administrative Services.	4,23,84,000	...	4,23,84,000	
C-4	Secretariat and Other General Services	2052, Secretariat-General Services. 2059, Public Works. 2075, Miscellaneous General Services.	1,53,20,000	...	1,53,20,000	
C-5	Other Social Services	2217, Urban Development. 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2235, Social Security and Welfare. 2250, Other Social Services.	11,47,00,000	...	11,47,00,000	
C-6	Natural Calamities.	2245, Relief on Account of Natural Calamities.	1,90,57,25,000	...	1,90,57,25,000	
C-7	Forest	2406, Forestry and Wild Life. 2415, Agricultural Research and Education.	20,00,000	...	20,00,000	
Total-Revenue and Forests Department.			2,08,01,29,000	...	2,08,01,29,000	
Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.						
D-3	Agriculture Services	2401, Crop Husbandry. 2402, Soil and Water Conservation. 2415, Agricultural Research and Education.	2,84,65,86,000	...	2,84,65,86,000	
D-6	Fisheries.	2405, Fisheries.	36,92,26,000	...	36,92,26,000	
Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.			3,21,58,12,000	...	3,21,58,12,000	

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
Water Resources Department.					
I-3	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation. 2701, Major and Medium Irrigation. 2702, Minor Irrigation. 2705, Command Area Development. 2711, Flood Control and Drainage. 2801, Power 3402, Space Researach.	81,73,77,000	...	81,73,77,000
Total-Water Resources Department.			81,73,77,000	...	81,73,77,000
Law and Judiciary Department.					
J-1	Administration of Justice	2014, Administration of Justice	5,50,00,000	3,11,58,000	8,61,58,000
J-2	Secretariat and Other Social and Economic Services	2052, Secretariat-General Services. 2070, Other Administrative Services. 2235, Social Security and Welfare. 2250, Other Social Services. 3475, Other General Economic Services	1,37,58,000	...	1,37,58,000
Total-Law and Judiciary Department.			6,87,58,000	3,11,58,000	9,99,16,000
Industries, Energy and Labour Department.					
K-4	Labour and Employment.	2230, Labour and Employment.	11,75,44,000	...	11,75,44,000
K-6	Energy	2801, Power 2810, Non-Conventional Sources of Energy. 2851, Village and Small Industries.	4,00,00,00,000	...	4,00,00,00,000
K-8	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	11,22,000	...	11,22,000
Total-Industries, Energy and Labour Department.			4,11,86,66,000	...	4,11,86,66,000

Rural Development and Water Conservation Department.

L-2	District Administration.	2053, District Administration.	7,98,88,000	...	7,98,88,000
		2235, Social Security and Welfare.			
		2402, Soil and Water Conservation.			
		2406, Forestry and Wild Life.			
		2415, Agricultural Research and Education.			
		2501, Special Programmes for Rural Development.			
L-3	Rural Development Programmes.	2505, Rural Employment.	1,67,41,000	...	1,67,41,000
		2515, Other Rural Development Programmes.			
		2551, Hill Areas.			
		2702, Minor Irrigation.			
		2810, Non-Conventional Sources of Energy.			
		3454, Census, Survey and Statistics.			
		3606, Aid Material and Equipment			
Total-Rural Development and Water Conservation Department.			9,66,29,000	...	9,66,29,000

Food, Civil Supplies and Consumer Protection Department.

M-2	Food.	2408, Food, Storage and Warehousing.	3,05,48,43,000	...	3,05,48,43,000
M-3	Secretariat and Other Economic Services	3451, Secretariat-Economic Services.	40,00,000	...	40,00,000
		3475, Other General Economic Services			
Total-Food, Civil Supplies and Consumer Protection Department.			3,05,88,43,000	...	3,05,88,43,000

Social Justice and Special Assistance Department.

N-2A	Relief on Account of Natural Calamities	2245, Relief on Account of Natural Calamities	5,51,00,000	...	5,51,00,000
		2053, District Administration.			
N-3	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	82,19,28,000	...	82,19,28,000
		2235, Social Security and Welfare.			
Total-Social Justice and Special Assistance Department.			87,70,28,000	...	87,70,28,000

भाग आठ]

महाराष्ट्र शासन राजपत्र, असाधारण, जुलै ३०, २००८/श्रावण ८, शके १९३०

६२५

(1)	(2)	(3)	(4)	
		Planning Department.		
			Rs.	Rs.
O-1	District Administration.	2053, District Administration.	58,50,00,000	...
O-7	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	4,30,03,000	1,67,000
O-8	Census, Survey and Statistics.	3454, Census, Survey and Statistics.	50,85,000	...
		2059, Public Works		
		2202, General Education		
		2203, Technical Education		
		2204, Sports and Youth Services		
		2205, Art and Culture		
		2210, Medical and Public Health		
		2211, Family Welfare		
		2215, Water Supply and Sanitation		
		2216, Housing		
		2217, Urban Development		
		2220, Information and Publicity		
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
		2230, Labour and Employment		
		2235, Social Security and Welfare		
O-13	District Plan—Mumbai city	2236, Nutrition	1,000	...
		2401, Crop Husbandry		
		2403, Animal Husbandry		
		2404, Dairy Development		
		2405, Fisheries		
		2406, Forestry and Wild Life		
		2425, Co-operation		
		2501, Special Programme for Rural Development		
		2505, Rural Employment		
		2515, Other Rural Development Programme		
		2702, Minor Irrigation		
		2810, Non-Conventional Sources of Energy		
		2851, Village and Small Industries		
		3051, Ports and Light Houses		
		3054, Roads and Bridges		
		3056, Inland Water Transport		
		3435, Ecology and Environment		
		3451, Secretariat—Economic Services		
		3452, Tourism		
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.		1,000

O-14 District Plan—Mumbai
suburban.

- 2059, Public Works
- 2202, General Education
- 2203, Technical Education
- 2204, Sports and Youth Services
- 2205, Art and Culture
- 2210, Medical and Public Health
- 2211, Family Welfare
- 2215, Water Supply and Sanitation
- 2216, Housing
- 2217, Urban Development
- 2220, Information and Publicity
- 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
- 2230, Labour and Employment
- 2235, Social Security and Welfare
- 2236, Nutrition
- 2401, Crop Husbandry
- 2403, Animal Husbandry
- 2404, Dairy Development
- 2405, Fisheries
- 2406, Forestry and Wild Life
- 2425, Co-operation
- 2501, Special Programme for Rural Development
- 2505, Rural Employment
- 2515, Other Rural Development Programme
- 2702, Minor Irrigation
- 2810, Non-Conventional Sources of Energy
- 2851, Village and Small Industries
- 3051, Ports and Light Houses
- 3054, Roads and Bridges
- 3056, Inland Water Transport
- 3435, Ecology and Environment
- 3451, Secretariat—Economic Services
- 3452, Tourism
- 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.

1,000

1,000

O-16 District Plan—Raigad

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition		
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development	85,00,000	85,00,000
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.		

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
		2059, Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2404, Dairy Development	1,000		1,000
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.			
O-17	District Plan—Ratnagiri				

O-18 District Plan—Sindhudurga

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	
2401, Crop Husbandry	
2403, Animal Husbandry	
2404, Dairy Development	1,000
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.	1,000

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
		2059, Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2403, Animal Husbandry			
O-19 District Plan—Pune		2404, Dairy Development	1,000	...	1,000
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.			

O-20 District Plan—Satara

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition		
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development	1,000	1,000
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.		

O-22 District Plan—Solapur

- 2059, Public Works
 2202, General Education
 2203, Technical Education
 2204, Sports and Youth Services
 2205, Art and Culture
 2210, Medical and Public Health
 2211, Family Welfare
 2215, Water Supply and Sanitation
 2216, Housing
 2217, Urban Development
 2220, Information and Publicity
 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
 2230, Labour and Employment
 2235, Social Security and Welfare
 2236, Nutrition
 2401, Crop Husbandry
 2403, Animal Husbandry
 2404, Dairy Development
 2405, Fisheries
 2406, Forestry and Wild Life
 2425, Co-operation
 2501, Special Programme for Rural Development
 2505, Rural Employment
 2515, Other Rural Development Programme
 2702, Minor Irrigation
 2810, Non-Conventional Sources of Energy
 2851, Village and Small Industries
 3051, Ports and Light Houses
 3054, Roads and Bridges
 3056, Inland Water Transport
 3435, Ecology and Environment
 3451, Secretariat—Economic Services
 3452, Tourism
 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.

1,000

1,000

(1)	(2)	(3)	(4)		
		2059, Public Works	Rs.	Rs.	Rs.
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2403, Animal Husbandry			
O-23 District Plan—Kolhapur		2404, Dairy Development	9,00,01,000		9,00,01,000
	2405, Fisheries				
	2406, Forestry and Wild Life				
	2425, Co-operation				
	2501, Special Programme for Rural Development				
	2505, Rural Employment				
	2515, Other Rural Development Programme				
	2702, Minor Irrigation				
	2810, Non-Conventional Sources of Energy				
	2851, Village and Small Industries				
	3051, Ports and Light Houses				
	3054, Roads and Bridges				
	3056, Inland Water Transport				
	3435, Ecology and Environment				
	3451, Secretariat—Economic Services				
	3452, Tourism				
	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.				

O-24 District Plan—Nashik

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition	1,000	1,000
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.		

भाग आठ]

महाराष्ट्र शासन राजपत्र, असाधारण, जुलै ३०, २००८/आवण ८, अंक १९३०

६३७

(1)	(2)	(3)	(4)	
O-25 District Plan—Dhule	2059, Public Works 2202, General Education 2203, Technical Education 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2211, Family Welfare 2215, Water Supply and Sanitation 2216, Housing 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition 2401, Crop Husbandry 2403, Animal Husbandry 2404, Dairy Development 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programme for Rural Development 2505, Rural Employment 2515, Other Rural Development Programme 2702, Minor Irrigation 2810, Non-Conventional Sources of Energy 2851, Village and Small Industries 3051, Ports and Light Houses 3054, Roads and Bridges 3056, Inland Water Transport 3435, Ecology and Environment 3451, Secretariat—Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.	Rs.	Rs.	Rs.
	1,000	1,000		

O-26 District Plan—Jalgaon

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition	2,000	2,000
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.		

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
		2059, Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
O-27. District Plan—Ahmednagar		2236, Nutrition	2,000	...	2,000
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.			

O-28 District Plan—Nandurbar

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition	1,000	
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.		1,000

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
		2059, Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment.			
		2235, Social Security and Welfare			
29	District Plan—Aurangabad	2236, Nutrition	1,000		1,000
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.			

30 District Plan—Jalana

- 2059, Public Works
- 2202, General Education
- 2203, Technical Education
- 2204, Sports and Youth Services
- 2205, Art and Culture
- 2210, Medical and Public Health
- 2211, Family Welfare
- 2215, Water Supply and Sanitation
- 2216, Housing
- 2217, Urban Development
- 2220, Information and Publicity
- 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
- 2230, Labour and Employment
- 2235, Social Security and Welfare
- 2236, Nutrition
- 2401, Crop Husbandry
- 2403, Animal Husbandry
- 2404, Dairy Development
- 2405, Fisheries
- 2406, Forestry and Wild Life
- 2425, Co-operation
- 2501, Special Programme for Rural Development
- 2505, Rural Employment
- 2515, Other Rural Development Programme
- 2702, Minor Irrigation
- 2810, Non-Conventional Sources of Energy
- 2851, Village and Small Industries
- 3051, Ports and Light Houses
- 3054, Roads and Bridges
- 3056, Inland Water Transport
- 3435, Ecology and Environment
- 3451, Secretariat—Economic Services
- 3452, Tourism
- 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.

1,000

1,000

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
31 District Plan—Parbhani	2059, Public Works 2202, General Education 2203, Technical Education 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2211, Family Welfare 2215, Water Supply and Sanitation 2216, Housing 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition 2401, Crop Husbandry 2403, Animal Husbandry 2404, Dairy Development 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programme for Rural Development 2505, Rural Employment 2515, Other Rural Development Programme 2702, Minor Irrigation 2810, Non-Conventional Sources of Energy 2851, Village and Small Industries 3051, Ports and Light Houses 3054, Roads and Bridges 3056, Inland Water Transport 3435, Ecology and Environment 3451, Secretariat—Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.	2,000	...	2,000	

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	
2401, Crop Husbandry	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.	

2,000

2,000

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
		2059, Public Works .			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
33	District Plan—Beed	2403, Animal Husbandry	2,00,00,000		2,00,00,000
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.			

O-34 District Plan—Latur

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition		
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development	1,000	
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.		

1,000

1,000

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
		2059, Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
O-35 District Plan—Osmanabad		2236, Nutrition	2,000		2,000
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.			

O-36 District Plan—Hingoli

- 2059, Public Works
- 2202, General Education
- 2203, Technical Education
- 2204, Sports and Youth Services
- 2205, Art and Culture
- 2210, Medical and Public Health
- 2211, Family Welfare
- 2215, Water Supply and Sanitation
- 2216, Housing
- 2217, Urban Development
- 2220, Information and Publicity
- 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
- 2230, Labour and Employment
- 2235, Social Security and Welfare
- 2236, Nutrition
- 2401, Crop Husbandry
- 2403, Animal Husbandry
- 2404, Dairy Development
- 2405, Fisheries
- 2406, Forestry and Wild Life
- 2425, Co-operation
- 2501, Special Programme for Rural Development
- 2505, Rural Employment
- 2515, Other Rural Development Programme
- 2702, Minor Irrigation
- 2810, Non-Conventional Sources of Energy
- 2851, Village and Small Industries
- 3051, Ports and Light Houses
- 3054, Roads and Bridges
- 3056, Inland Water Transport
- 3435, Ecology and Environment
- 3451, Secretariat—Economic Services
- 3452, Tourism
- 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.

1,000

1,000

भाग आठ

महाराष्ट्र शासन राजपत्र, असाधारण, कुं. ३०, २००८/श्रावण ८, भा.क. १९३०

६४९

(1)	(2)	(3)	(4)		
		2059, Public Works	Rs.	Rs.	Rs.
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
O-37 District Plan—Nagpur		2236, Nutrition	1,000		1,000
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.			

O-38 District Plan—Wardha

2059, Public Works		
2202, General Education		
2203, Technical Education,		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition	1,000	
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.		1,000

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
		2059, Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
O-39 District Plan—Bhandara		2236, Nutrition	2,000		2,000
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.			

O-40 District Plan—Chandrapur

- 2059, Public Works
- 2202, General Education
- 2203, Technical Education
- 2204, Sports and Youth Services
- 2205, Art and Culture
- 2210, Medical and Public Health
- 2211, Family Welfare
- 2215, Water Supply and Sanitation
- 2216, Housing
- 2217, Urban Development
- 2220, Information and Publicity
- 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
- 2230, Labour and Employment
- 2235, Social Security and Welfare
- 2236, Nutrition
- 2401, Crop Husbandry
- 2403, Animal Husbandry
- 2404, Dairy Development
- 2405, Fisheries
- 2406, Forestry and Wild Life
- 2425, Co-operation
- 2501, Special Programme for Rural Development
- 2505, Rural Employment
- 2515, Other Rural Development Programme
- 2702, Minor Irrigation
- 2810, Non-Conventional Sources of Energy
- 2851, Village and Small Industries
- 3051, Ports and Light Houses
- 3054, Roads and Bridges
- 3056, Inland Water Transport
- 3435, Ecology and Environment
- 3451, Secretariat—Economic Services
- 3452, Tourism
- 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.

1,000

1,000

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
		2059, Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
O-41 District Plan—Gadchiroli		2236, Nutrition	1,000		1,000
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.			

O-42 District Plan—Gondia

2059, Public Works
2202, General Education
2203, Technical Education
2204, Sports and Youth Services
2205, Art and Culture
2210, Medical and Public Health
2211, Family Welfare
2215, Water Supply and Sanitation
2216, Housing
2217, *Urban Development*
2220, Information and Publicity
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
2230, Labour and Employment
2235, Social Security and Welfare
2236, Nutrition
2401, Crop Husbandry
2403, Animal Husbandry
2404, Dairy Development
2405, Fisheries
2406, *Forestry and Wild Life*
2425, Co-operation
2501, Special Programme for Rural Development
2505, Rural Employment
2515, Other Rural Development Programme
2702, Minor Irrigation
2810, Non-Conventional Sources of Energy
2851, Village and Small Industries
3051, Ports and Light Houses
3054, Roads and Bridges
3056, Inland Water Transport
3435, Ecology and Environment
3451, Secretariat—Economic Services
3452, Tourism
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.

1,000

1,000

(1)	(2)	(3)	(4)			
				Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
O-43 District Plan—Amaravati		2236, Nutrition		1,000		1,000
		2401, Crop Husbandry				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.				

O-44 District Plan—Akola

- 2059, Public Works
- 2202, General Education
- 2203, Technical Education
- 2204, Sports and Youth Services
- 2205, Art and Culture
- 2210, Medical and Public Health
- 2211, Family Welfare
- 2215, Water Supply and Sanitation
- 2216, Housing
- 2217, Urban Development
- 2220, Information and Publicity
- 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
- 2230, Labour and Employment
- 2235, Social Security and Welfare
- 2236, Nutrition
- 2401, Crop Husbandry
- 2403, Animal Husbandry
- 2404, Dairy Development
- 2405, Fisheries
- 2406, Forestry and Wild Life
- 2425, Co-operation
- 2501, Special Programme for Rural Development
- 2505, Rural Employment
- 2515, Other Rural Development Programme
- 2702, Minor Irrigation
- 2810, Non-Conventional Sources of Energy
- 2851, Village and Small Industries
- 3051, Ports and Light Houses
- 3054, Roads and Bridges
- 3056, Inland Water Transport
- 3435, Ecology and Environment
- 3451, Secretariat—Economic Services
- 3452, Tourism
- 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.

1,000

1,000

भाग अर्ध]

महाराष्ट्र शासन राजपत्र, असाधारण, जुलै ३०, २००८/शा.रा. ८, अंक ११३०

६५७

O-46 District Plan—Buldhana

- 2059, Public Works
- 2202, General Education
- 2203, Technical Education
- 2204, Sports and Youth Services
- 2205, Art and Culture
- 2210, Medical and Public Health
- 2211, Family Welfare
- 2215, Water Supply and Sanitation
- 2216, Housing
- 2217, Urban Development
- 2220, Information and Publicity
- 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
- 2230, Labour and Employment
- 2235, Social Security and Welfare
- 2236, Nutrition
- 2401, Crop Husbandry
- 2403, Animal Husbandry
- 2404, Dairy Development
- 2405, Fisheries
- 2406, Forestry and Wild Life
- 2425, Co-operation
- 2501, Special Programme for Rural Development
- 2505, Rural Employment
- 2515, Other Rural Development Programme.
- 2702, Minor Irrigation
- 2810, Non-Conventional Sources of Energy
- 2851, Village and Small Industries
- 3051, Ports and Light Houses
- 3054, Roads and Bridges
- 3056, Inland Water Transport
- 3435, Ecology and Environment
- 3451, Secretariat—Economic Services
- 3452, Tourism
- 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.

1,000

1,000

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
	2059, Public Works				
	2202, General Education				
	2203, Technical Education				
	2204, Sports and Youth Services				
	2205, Art and Culture				
	2210, Medical and Public Health				
	2211, Family Welfare				
	2215, Water Supply and Sanitation				
	2216, Housing				
	2217, Urban Development				
	2220, Information and Publicity				
	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
	2230, Labour and Employment				
	2235, Social Security and Welfare				
O-47 District Plan—Washim	2236, Nutrition		1,000	...	1,000
	2401, Crop Husbandry				
	2403, Animal Husbandry				
	2404, Dairy Development				
	2405, Fisheries				
	2406, Forestry and Wild Life				
	2425, Co-operation				
	2501, Special Programme for Rural Development				
	2505, Rural Employment				
	2515, Other Rural Development Programme				
	2702, Minor Irrigation				
	2810, Non-Conventional Sources of Energy				
	2851, Village and Small Industries				
	3051, Ports and Light Houses				
	3054, Roads and Bridges				
	3056, Inland Water Transport				
	3435, Ecology and Environment				
	3451, Secretariat—Economic Services				
	3452, Tourism				
	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Instructions.				
	Total-Planning Department.		75,16,27,000	1,67,000	75,17,94,000

Housing Department.

Q-3 Housing	}	2216, Housing.	}	18,22,00,000	...	18,22,00,000
		2217, Urban Development.				
		2235, Social Security and Welfare.				
Total-Housing Department.				18,22,00,000	...	18,22,00,000

Public Health Department.

R-1 Medical and Public Health	}	2210, Medical and Public Health.	}	1,10,74,32,000	...	1,10,74,32,000
		2211, Family Welfare.				
		2235, Social Security and Welfare.				
		3454, Census, Survey and Statistics.				
Total-Public Health Department.				1,10,74,32,000	...	1,10,74,32,000

Medical Education and Drugs Department.

S-1 Medical and Public Health.	2210, Medical and Public Health.	8,50,00,000	...	8,50,00,000
Total-Medical Education and Drugs Department.		8,50,00,000	...	8,50,00,000

Tribal Development Department.

T-2 Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	}	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	}	20,71,25,000	...	20,71,25,000
		2425, Co-operation.				
		2202, General Education.				
		2204, Sports and Youth Services.				
		2210, Medical and Public Health.				
		2211, Family Welfare.				
		2215, Water Supply and Sanitation.				
		2216, Housing.				
2217, Urban Development.						

(1)	(2)	(3)	(4)		
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	Rs.	Rs.	Rs.
		2230, Labour and Employment.			
		2235, Social Security and Welfare.			
		2236, Nutrition.			
T-5	Revenue Expenditure on Tribal Areas' Development Sub Plan	2401, Crop Husbandry.	1,18,17,45,000	...	1,18,17,45,000
		2403, Animal Husbandry.			
		2405, Fisheries.			
		2406, Forestry and Wild Life.			
		2425, Co-operation.			
		2501, Special Programmes for Rural Development.			
		2505, Rural Employment.			
		2702, Minor Irrigation.			
		2801, Power			
		2810, Non-Conventional Sources of Energy.			
		2851, Village and Small Industries.			
		3054, Roads and Bridges.			
		Total-Tribal Development Department.	1,38,88,70,000	...	1,38,88,70,000
Co-operation, Marketing and Textiles Department.					
		2230, Labour and Employment.			
		2235, Social Security and Welfare.			
		2425, Co-operation.			
V-2	Co-operation.	2851, Village and Small Industries.	6,33,60,71,000	...	6,33,60,71,000
		3451, Secretariat-Economic Services.			
		3456, Civil Supplies.			
		Total-Co-operation, Marketing and Textiles Department.	6,33,60,71,000	...	6,33,60,71,000

Higher and Technical Education Department.

W-2	General Education.	2202, General Education.	7,60,82,000	...	7,60,82,000
W-3	Technical Education.	2203, Technical Education.	23,72,05,000	...	23,72,05,000
W-4	Art and Culture	2205, Art and Culture.	70,32,45,000	39,21,000	70,71,66,000
		2230, Labour and Employment.			
W-7	Revenue Expenditure on Removal of Regional Imbalance	2203, Technical Education. 2230, Labour and Equipment	50,68,43,000	...	50,68,43,000
Total-Higher and Technical Education Department.			1,52,33,75,000	39,21,000	1,52,72,96,000

Water Supply and Sanitation Department.

Y-2	Water Supply and Sanitation.	2215, Water Supply and Sanitation.	1,04,86,21,000	4,75,000	1,04,90,96,000
Total-Water Supply and Sanitation Department.			1,04,86,21,000	4,75,000	1,04,90,96,000

Employment and Self-Employment Department

ZA-1	Secretariat and Other Social Services	2230, Labour and Employment.	2,00,00,000	...	2,00,00,000
		2251, Secretariat-Social Services.			
Total-Employment and Self-Employment Department			2,00,00,000	...	2,00,00,000

Tourism and Cultural Affairs Department

ZD-1	Secretariat and Other Social Services.	2070, Administrative Services	15,83,000	...	15,83,000
		2202, General Education			
		2220, Information and Publicity			
		2251, Secretariat-Social Services			
ZD-2	Art and Culture	2205, Art and Culture	8,56,83,000	...	8,56,83,000
ZD-4	Tourism	3452, Tourism	22,00,00,000	...	22,00,00,000
Total-Tourism and Cultural Affairs Department			30,72,66,000	...	30,72,66,000

(1)	(2)	(3)	(4)
	Minorities Development Department		
ZE-1A	Social Securities and Welfare.	2235, Social Securities and Welfare.	Rs. 1,17,62,00,000
			Rs. ...
			Rs. 1,17,62,00,000
		Total-Minorities Development Department.	1,17,62,00,000 ... 1,17,62,00,000
		Total-A-Expenditure on Revenue Account.	46,30,27,27,000 4,49,86,000 46,34,77,13,000

B-EXPENDITURE ON CAPITAL ACCOUNT

Home Department.

B-9	Capital Expenditure on Economic Services	4055, Capital Outlay on Police	}	1,80,72,23,000	...	1,80,72,23,000
		4070, Capital Outlay on Other Administrative Services.				
		5055, Capital Outlay on Road Transport.				
		6216, Loans for Housing.				
		Total-Home Department.		1,80,72,23,000	...	1,80,72,23,000

Revenue and Forests Department.

C-10	Capital Expenditure on Economic Services	4406, Capital Outlay on Forestry and Wild Life.	}	2,28,00,000	...	2,28,00,000
		4415, Capital Outlay on Agricultural Research and Education.				
		4701, Capital Outlay on Major and Medium Irrigation.				
		5475, Capital Outlay on Other General Economic Services.				
		6401, Loans for Crop Husbandry.				
		Total-Revenue and Forests Department.		2,28,00,000	...	2,28,00,000

Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.

D-10	Capital Expenditure on Fisheries	4405, Capital Outlay on Fisheries.	}	80,00,000	...	80,00,000
		6405, Loans for Fisheries.				
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.		80,00,000	...	80,00,000

School Education and Sports Department.

E-4	Capital Outlay on Education, Sports, Art and Culture.	4202, Capital Outlay on Education Sports, Art and Culture.	1,00,00,00,000	...	1,00,00,00,000
Total-School Education and Sports Department.			1,00,00,00,000	...	1,00,00,00,000

Urban Development Department.

F-5	Capital Expenditure on Social Services	4217, Capital Outlay on Urban Development. 5475, Capital Outlay on Other General Economic Services.	19,53,00,000	...	19,53,00,000
Total-Urban Development Department.			19,53,00,000	...	19,53,00,000

Finance Department.

G-10	Loans for Other General Economic Services	7475, Loans for Other General Economic Services.	45,00,000	...	45,00,000
Total-Finance Department.			45,00,000	...	45,00,000

Public Works Department.

H-7	Capital Expenditure on Social Services and Economic Services.	4055, Capital Outlay on Police. 4216, Capital Outlay on Housing. 4711, Capital Outlay on Flood Control 5054, Capital Outlay on Roads and Bridges.	1,44,74,02,000	...	1,44,74,02,000
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, Capital Outlay on Public Works. 4202, Capital Outlay on Education, Sports, Art and Culture. 4210, Capital Outlay on Medical and Public Health. 4217, Capital Outlay on Urban Development. 4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 4235, Capital Outlay on Social Security and Welfare. 4250, Capital Outlay on Other Social Services. 4405, Capital Outlay on Fisheries.	1,06,25,64,000	...	1,06,25,64,000

(1)	(2)	(3)	(4)		
			Rs. Rs. Rs.		
H-9	Capital Outlay on Removal of Regional Imbalance	4202, Capital Outlay on Education, Sports, Art and Culture.			
		4210, Capital Outlay on Medical and Public Health.			
		4250, Capital Outlay on Other Social Services.	35,87,40,000		
		5054, Capital Outlay on Roads and Bridges.	...		
		Total-Public Works Department.	2,86,87,06,000	...	35,87,40,000
Water Resources Department.					
I-5	Capital Expenditure on Irrigation	4402, Capital Outlay on Soil and Water Conservation.			
		4701, Capital Outlay on Major and Medium Irrigation.			
		4702, Capital Outlay on Minor Irrigation.			
		4711, Capital Outlay on Flood Control Projects.	10,00,00,02,000	10,00,000	10,00,10,02,000
		4801, Capital Outlay on Power Projects.			
		5402, Capital Outlay on Space Research.			
		Total-Water Resources Department.	10,00,00,02,000 10,00,000 10,00,10,02,000		
Law and Judiciary Department.					
J-4	Capital Outlay on Public Works.	4059, Capital Outlay on Public Works.	1,53,20,000 ... 1,53,20,000		
		Total-Law and Judiciary Department.	1,53,20,000 ... 1,53,20,000		
Industries, Energy and Labour Department.					
K-10	Capital Expenditure on Industries	6851, Loans for Village and Small Industries.	1,00,00,000 ... 1,00,00,000		
		Total-Industries, Energy and Labour Department.	1,00,00,000 ... 1,00,00,000		

Rural Development and Water Conservation Department.

L-7	Capital Expenditure on Rural Development	4402, Capital Outlay on Soil and Water Conservation.	12,94,96,000	...	12,94,96,000
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programme			
		4702, Capital Outlay on Minor Irrigation.			
		6216, Loans for Housing.			
L-8	Removal of Regional Imbalance	6702, Loans for Minor Irrigation.	54,56,69,000	...	54,56,69,000
		4402, Capital Outlay on Soil and Water Conservation.			
		4702, Capital Outlay on Minor Irrigation.			
Total-Rural Development and Water Conservation Department.			67,51,65,000	...	67,51,65,000

Social Justice and Special Assistance Department.

N-4	Capital Expenditure on Social Services	4202, Capital Outlay on Education, Sports Art and Culture.	29,82,00,000	...	29,82,00,000
		4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		4235, Capital Outlay on Social Security and Welfare.			
		6202, Loans for Education, Sports, Art and Culture.			
		6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
Total-Social Justice and Special Assistance Department.			29,82,00,000	...	29,82,00,000

Planning Department.

O-9	Capital Outlay on Other Rural Development Programmes.	4515, Capital Outlay on Other Rural Development Programmes.	21,31,78,000	...	21,31,78,000
O-11	Capital Expenditure on Economic Services.	5465, Investment in General Financial and Trading Institutions.	11,83,63,000	...	11,83,63,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.		
O-15 District Plan—Thane	4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5054, Capital Outlay on Roads and Bridges 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loan for Village and Small Industries	3,00,00,000	...	3,00,00,000				
			O-16 District Plan—Raigad		4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5054, Capital Outlay on Roads and Bridges 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loan for Village and Small Industries	1,000	...	1,000

O-17 District Plan—Ratnagiri

4059, Capital Outlay on Public Works
4210, Capital Outlay on Medical and Public Health
4216, Capital Outlay on Housing
4402, Capital Outlay on Soil and Water Conservation
4403, Capital Outlay on Animal Husbandry
4405, Capital Outlay on Fisheries
4406, Capital Outlay on Forestry and Wild Life
4425, Capital Outlay on Co-operation
4702, Capital Outlay on Minor Irrigation
4711, Capital Outlay on Flood Control projects
4851, Capital Outlay on Village and Small Industries
5054, Capital Outlay on Roads and Bridges
5475, Capital Outlay on Other General Economic Services
6217, Loans for Urban Development
6250, Loans for Other Social Services
6801, Loans for Power Project
6851, Loan for Village and Small Industries

1,000

1,000

O-19 District Plan—Pune

4059, Capital Outlay on Public Works
4210, Capital Outlay on Medical and Public Health
4216, Capital Outlay on Housing
4402, Capital Outlay on Soil and Water Conservation
4403, Capital Outlay on Animal Husbandry
4405, Capital Outlay on Fisheries
4406, Capital Outlay on Forestry and Wild Life
4425, Capital Outlay on Co-operation
4702, Capital Outlay on Minor Irrigation
4711, Capital Outlay on Flood Control projects
4851, Capital Outlay on Village and Small Industries
5054, Capital Outlay on Roads and Bridges
5475, Capital Outlay on Other General Economic Services
6217, Loans for Urban Development
6250, Loans for Other Social Services
6801, Loans for Power Project
6851, Loan for Village and Small Industries

2,000

2,000

(1)	(2)	(3)	(4)			
O-20 District Plan—Satara	4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5054, Capital Outlay on Roads and Bridges 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loan for Village and Small Industries	Rs.	Rs.	Rs.	1,000	1,000
		O-21 District Plan—Sangli	4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5054, Capital Outlay on Roads and Bridges 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loan for Village and Small Industries	1,000		1,000

O-22 District Plan—Solapur

- 4059, Capital Outlay on Public Works
- 4210, Capital Outlay on Medical and Public Health
- 4216, Capital Outlay on Housing
- 4402, Capital Outlay on Soil and Water Conservation
- 4403, Capital Outlay on Animal Husbandry
- 4405, Capital Outlay on Fisheries
- 4406, Capital Outlay on Forestry and Wild Life
- 4425, Capital Outlay on Co-operation
- 4702, Capital Outlay on Minor Irrigation
- 4711, Capital Outlay on Flood Control projects
- 4851, Capital Outlay on Village and Small Industries
- 5054, Capital Outlay on Roads and Bridges
- 5475, Capital Outlay on Other General Economic Services
- 6217, Loans for Urban Development
- 6250, Loans for Other Social Services
- 6801, Loans for Power Project
- 6851, Loan for Village and Small Industries

1,000

1,000

O-23 District Plan—Kolhapur

- 4059, Capital Outlay on Public Works
- 4210, Capital Outlay on Medical and Public Health
- 4216, Capital Outlay on Housing
- 4402, Capital Outlay on Soil and Water Conservation
- 4403, Capital Outlay on Animal Husbandry
- 4405, Capital Outlay on Fisheries
- 4406, Capital Outlay on Forestry and Wild Life
- 4425, Capital Outlay on Co-operation
- 4702, Capital Outlay on Minor Irrigation
- 4711, Capital Outlay on Flood Control projects
- 4851, Capital Outlay on Village and Small Industries
- 5054, Capital Outlay on Roads and Bridges
- 5475, Capital Outlay on Other General Economic Services
- 6217, Loans for Urban Development
- 6250, Loans for Other Social Services
- 6801, Loans for Power Project
- 6851, Loan for Village and Small Industries

1,000

1,000

(1)	(2)	(3)	(4)		
O-26 District Plan—Jalgaon	<ul style="list-style-type: none"> 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5054, Capital Outlay on Roads and Bridges 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loan for Village and Small Industries 	<p style="text-align: center;">Rs.</p> <p style="text-align: center;">1,000</p>	<p style="text-align: center;">Rs.</p> <p style="text-align: center;">...</p>	<p style="text-align: center;">Rs.</p> <p style="text-align: center;">1,000</p>	
O-33 District Plan—Beech	<ul style="list-style-type: none"> 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5054, Capital Outlay on Roads and Bridges 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loan for Village and Small Industries 	<p style="text-align: center;">2,000</p>	<p style="text-align: center;">...</p>	<p style="text-align: center;">2,000</p>	

O-34 District Plan—Latur

- 4059, Capital Outlay on Public Works
- 4210, Capital Outlay on Medical and Public Health
- 4216, Capital Outlay on Housing
- 4402, Capital Outlay on Soil and Water Conservation
- 4403, Capital Outlay on Animal Husbandry
- 4405, Capital Outlay on Fisheries
- 4406, Capital Outlay on Forestry and Wild Life
- 4425, Capital Outlay on Co-operation
- 4702, Capital Outlay on Minor Irrigation
- 4711, Capital Outlay on Flood Control projects
- 4851, Capital Outlay on Village and Small Industries
- 5054, Capital Outlay on Roads and Bridges
- 5475, Capital Outlay on Other General Economic Services
- 6217, Loans for Urban Development
- 6250, Loans for Other Social Services
- 6801, Loans for Power Project
- 6851, Loan for Village and Small Industries.

1,000

1,000

O-36 District Plan—Hingoli

- 4059, Capital Outlay on Public Works
- 4210, Capital Outlay on Medical and Public Health
- 4216, Capital Outlay on Housing
- 4402, Capital Outlay on Soil and Water Conservation
- 4403, Capital Outlay on Animal Husbandry
- 4405, Capital Outlay on Fisheries
- 4406, Capital Outlay on Forestry and Wild Life
- 4425, Capital Outlay on Co-operation
- 4702, Capital Outlay on Minor Irrigation
- 4711, Capital Outlay on Flood Control projects
- 4851, Capital Outlay on Village and Small Industries
- 5054, Capital Outlay on Roads and Bridges
- 5475, Capital Outlay on Other General Economic Services
- 6217, Loans for Urban Development
- 6250, Loans for Other Social Services
- 6801, Loans for Power Project
- 6851, Loan for Village and Small Industries

1,000

1,000

(1)	(2)	(3)	(4)				
O-37 District Plan—Nagpur	4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5054, Capital Outlay on Roads and Bridges 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loan for Village and Small Industries	Rs.	Rs.	Rs.	1,000	1,000	
	O-38 District Plan—Wardha	4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5054, Capital Outlay on Roads and Bridges 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loan for Village and Small Industries	Rs.	Rs.	Rs.	1,000	1,000

O-39 District Plan—Bhandara	4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5054, Capital Outlay on Roads and Bridges 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loan for Village and Small Industries	1,000	1,000
O-42 District Plan—Gondia	4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5054, Capital Outlay on Roads and Bridges 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loan for Village and Small Industries	1,40,07,000	1,40,07,000

(1)	(2)	(3)	(4)					
			Rs.	Rs.	Rs.			
O-43 District Plan—Amaravati	4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5054, Capital Outlay on Roads and Bridges 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loan for Village and Small Industries	2,000	...	2,000				
			O-45 District Plan—Yavatmal		4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4425, Capital Outlay on Co-operation 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control projects 4851, Capital Outlay on Village and Small Industries 5054, Capital Outlay on Roads and Bridges 5475, Capital Outlay on Other General Economic Services 6217, Loans for Urban Development 6250, Loans for Other Social Services 6801, Loans for Power Project 6851, Loan for Village and Small Industries	1,000	...	1,000

O-46 District Plan—Buldhana

- 4059, Capital Outlay on Public Works
- 4210, Capital Outlay on Medical and Public Health
- 4216, Capital Outlay on Housing
- 4402, Capital Outlay on Soil and Water Conservation
- 4403, Capital Outlay on Animal Husbandry
- 4405, Capital Outlay on Fisheries
- 4406, Capital Outlay on Forestry and Wild Life
- 4425, Capital Outlay on Co-operation
- 4702, Capital Outlay on Minor Irrigation
- 4711, Capital Outlay on Flood Control projects
- 4851, Capital Outlay on Village and Small Industries
- 5054, Capital Outlay on Roads and Bridges
- 5475, Capital Outlay on Other General Economic Services
- 6217, Loans for Urban Development
- 6250, Loans for Other Social Services
- 6801, Loans for Power Project
- 6851, Loan for Village and Small Industries

1,000

1,000

O-47 District Plan—Washim

- 4059, Capital Outlay on Public Works
- 4210, Capital Outlay on Medical and Public Health
- 4216, Capital Outlay on Housing
- 4402, Capital Outlay on Soil and Water Conservation
- 4403, Capital Outlay on Animal Husbandry
- 4405, Capital Outlay on Fisheries
- 4406, Capital Outlay on Forestry and Wild Life
- 4425, Capital Outlay on Co-operation
- 4702, Capital Outlay on Minor Irrigation
- 4711, Capital Outlay on Flood Control projects
- 4851, Capital Outlay on Village and Small Industries
- 5054, Capital Outlay on Roads and Bridges
- 5475, Capital Outlay on Other General Economic Services
- 6217, Loans for Urban Development
- 6250, Loans for Other Social Services
- 6801, Loans for Power Project
- 6851, Loan for Village and Small Industries

1,000

1,000

Total-Planning Department.

37,55,69,000

37,55,69,000

(1)	(2)	(3)	(4)			
		Tribal Development Department.		Rs.	Rs.	Rs.
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.	4059, Capital Outlay on Public Works. 4202, Capital Outlay on Education, Sports, Art and Culture. 4210, Capital Outlay on Medical and Public Health 4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 4250, Capital Outlay on Other Social Services. 4402, Capital Outlay on Soil and Water Conservation. 4405, Capital Outlay on Fisheries. 4406, Capital Outlay on Forestry and Wild Life. 4425, Capital Outlay on Co-operation. 4701, Capital Outlay on Major and Medium Irrigation. 4702, Capital Outlay on Minor Irrigation. 5054, Capital Outlay on Roads and Bridges.	23,65,25,000	...	23,65.25.000	
T-8	Loans for Tribal Area Development Sub-Plan.	6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 6250, Loans for Other Social Services. 6851, Loans for Village and Small Industries.	15,67,000	...	15,67,000	
		Total-Tribal Development Department.	23,80,92,000	...	23,80,92,000	
		Co-operation, Marketing and Textiles Department.				
V-5	Capital Expenditure on Economic Services	6216, Loans for Housing. 6425, Loans for Co-operation. 6851, Loans for Village and Small Industries. 7475, Loans for Other General Economic Services.	34,07,77,000	...	34,07,77,000	
		Total-Co-operation, Marketing and Textiles Department.	34,07,77,000	...	34,07,77,000	

ZA-3 Capital Outlay on Other Social Services.	4250, Capital Outlay on Other Social Services.	10,00,00,000	...	10,00,00,000
Total-Employment and Self-Employment Department		10,00,00,000	...	10,00,00,000
Minorities Development Department				
ZE-2A Capital Outlay on Social Securities and Welfare.	4235, Capital Outlay on Social Securities and Welfare	50,00,00,000	...	50,00,00,000
Total-Minorities Development Department.		50,00,00,000	...	50,00,00,000
Total-B-Expenditure on Capital Account.		18,45,96,54,000	10,00,000	18,46,06,54,000
Grand Total.		64,76,23,81,000	4,59,86,000	64,80,83,67,000

महाराष्ट्र शासन राजधर, असाधारण, जुलै ३०, २००८/श्रावण ८, शके १९३०

पृष्ठ आठ

महाराष्ट्र शासन राजधर, असाधारण, जुलै ३०, २००८/श्रावण ८, शके १९३०

